

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI

REGIONAL BENCH

Excise Appeal No. 1833 of 2012

(Arising out of Order-in-Appeal No. BC/258/RGD/2012-13 dated 27.09.2012 passed by the Commissioner of Central Excise (Appeals), Mumbai-III.)

M/s. Punj Lloyd Ltd

.....Appellant

**95, Institutional Area, Sector – 32,
Gurgaon – 122 001.**

VERSUS

**Commissioner of Central Excise
& Service Tax, Raigad**

.....Respondent

**Utpad Shulk Bhavan, Plot No. 1,
Sector – 17, Khandeshwar,
Navi Mumbai – 410 206.**

WITH

Excise Appeal No. 1834 of 2012

(Arising out of Order-in-Appeal No. BC/259/RGD/2012-13 dated 27.09.2012 passed by the Commissioner of Central Excise (Appeals), Mumbai-III.)

Swarup K Patnaik

.....Appellant

**Punj Lloyd Ltd, Plot NO. 95,
Institutional Area, Sector – 32,
Gurgaon – 122 001.**

VERSUS

**Commissioner of Central Excise
& Service Tax, Raigad**

**Utpad Shulk Bhavan, Plot No. 1,
Sector – 17, Khandeshwar,
Navi Mumbai – 410 206**

AND

Excise Appeal No. 1835 of 2012

(Arising out of Order-in-Appeal No. BC/260/RGD/2012-13 dated 27.09.2012 passed by the Commissioner of Central Excise (Appeals), Mumbai-III.)

Girish Gupta

.....Appellant

**C/o M/s Punj Lloyd Ltd, Plot NO. 95,
Institutional Area, Sector – 32,
Gurgaon – 122 001.**

VERSUS

.....Respondent

**Commissioner of Central Excise
& Service Tax, Raigad**

**Utpad Shulk Bhavan, Plot No. 1,
Sector – 17, Khandeshwar,
Navi Mumbai – 410 206**

APPEARANCE:

None for the Appellant
Shri Amrendra Kumar Jha, Dy. Commissioner, Authorised Representative
for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NOS. A/85636-85368/2023

Date of Hearing: 19.04.2023
Date of Decision: 19.04.2023

PER: BENCH

None for appellant despite notice.

2. Authorised Representative is present.
3. It seems that Appellant is no more interested to pursue these appeals further. Therefore, the appeals stand dismissed for non-prosecution as per Rule 20 of the CESTAT (Procedure) Rules, 1982.

(Dictated & Pronounced in open court)

(Sanjiv Srivastava)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

Sujeet